Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

SCHEDULE-II

Form I List of cases e-filed during the month For the month of August, 2023

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2
List of cases in which e-payment of Court fees was made during the month
For the month of August, 2023

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3
List of cases in which Electronic Service of Process has taken place during the month
For the month of August, 2023

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4
List of total no. of cases randomly allocated during the month
For the month of August, 2023

Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	-	-	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	-	-	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	-	-	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	-	-	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	-	-	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	-	-	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	-	-	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	-	-	Nil	Nil

Form 5
List of cases in which Case Management Hearing was held during the month
For the month of August, 2023

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6 Contested commercial cases disposed during the month For the month of August, 2023

Sr No	Court	District	Case No	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Whether urgent relief was sought and Pre Institution Mediation did not take place (yes/ no)	Date of Decision			Date of Execution of decree	Number of days for executio n of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	T.S. (Commercial) 02 of 2021	Manju Gopal Das Vs. Bikash Choudhury	Mr C. Bhattacharjee	08-11-2021	Yes, but not settled due to absence of OP.	10-08-2023	640	Contested	Execution Petition not filed as on 31.08.2023	-	6 of Commercial Court Act, 2015
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 7 Summary of Commercial Cases during the month For the month of August 2023

Sr No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	00	00	00	00
2	District Commercial Court	Gomati Judicial District, Udaipur	01	00	00	01
3	District Commercial Court	West Tripura Judicial District, Agartala	70	02	00	72
4	District Commercial Court	Unakoti Judicial District, Kailashahar	03	00	01	02
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	02	00	00	02
6	District Commercial Court	Khowai Judicial District, Khowai	01	00	00	01
7	District Commercial Court	Dhalai Judicial District, Ambassa	00	10*	01	09
8	District Commercial Court	Sepahijala Judicial District, Sonamura	01	00	00	01

^{*} Note: In pursuance of the communication bearing No. F. 40(11)/HCT/BENCH/ RFA/2023/7493 dated 28.06.2023 in c/w order dated 22.06.2023 passed in I.A. 02 of 2023 arising out of Arb.A. No. 04 of 2023 by the Hon'ble High Court of Tripura, Agartala, 10 Nos. of pending Arbitration Cases case came under the purview of Commercial Court, Ambassa, Dhalai District.

Form 6 (i): Mediation Data on Monthly Basis Rule 10 (2)

List of cases received for Pre- Institution Mediation and Settlement during the month For the month of August, 2023

	For the month of August, 2023									
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month		Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil				
2	District Legal Services Authority, Gomati, Udaipur	Nil	Nil	Nil	Nil	Nil				
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil				
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil				
5	District Legal Services Authority, North Tripura, Dharmanagar	Nil	Nil	Nil	Nil	Nil				
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil				
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil				
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil				